

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 36/(MAH)/2016
MA No. 166/2016

CORAM:

Present:


SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 24.04.2017

NAME OF THE PARTIES: Mr. Sudeep M. Shah
V/s.

M/s. Cornelian Properties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and
213,241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Dr. Deepthi Mukesh	Advocate for Respondents	

ORDER

M.A. No.166/2016 in T.C.P No. 36/213, 241-242/NCLT/MB/MAH/2016

1. The Learned Representative of the Petitioner is present, seeking time to argue M.A. No. 166/2016.
2. The Learned Representative of the Respondent has objected.
3. However, considering the nature of the Application, time is granted.
4. Adjourned to **20th June, 2017**.

Dated: **24.04.2017**

Sd/-
M.K. Shrawat
Member (Judicial)